

Oil Selection Board, Bihar

1395. SHRI RAM TAHAL CHOUDHARY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the members in the Selection Board for Bihar;

(b) whether Government have issued any directives to the Board regarding recommendations to be made for the dealership of petrol;

(c) if so, whether the recommendations of Board are obligatory;

(d) the total number of recommendations made by the Board so far for the dealership of petrol in Bihar; and

(e) the number of recommendations accepted by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e) Oil Selection Boards (OSBs) have been constituted by the Government for selection of dealers/distributors of petroleum products on the basis of interviews of the eligible candidates who apply in response to the advertisements of the Oil Marketing Companies. Recommendations of the OSBs are not referred to the Government for consideration. These are sent by them to the concerned Oil Companies for issue of Letters of Intent. Composition of the OSB for Bihar is as under:

1. Justice B. Prasad—Chairman
2. Dr. Faguni Ram—Member-I
3. Shri Shamim Hashmi—Member-II

Till January, 1995, the OSB (Bihar) has recommended merit panels for 131 retail outlet dealerships.

Central Assistance

1396. SHRI HARIKEWAL PRASAD: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government of Uttar Pradesh has requested the Union Government to increase the Central assistance for the current financial years

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRDHAR GAMANG): (a) The State Government of Uttar Pradesh has requested Special Central Assistance of Rs. 300 crores for the current financial year—of which Rs. 200 crores is for minimum needs programme and Rs. 100 crores for the development of backward areas of purnanchal and Bundelkhand in the State.

(b) and (c) The proposal of the State Government does not give any details. State Government have been requested to furnish details of their proposal.

[English]

Recruitment of Sub-Divisional Engineers

1397. SHRI PAWAN KUMAR BANSAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the various sources for filling up the post of Sub-Divisional Engineer in the Department of Engineering, Union Territory, Chandigarh and the quota rule including reservation for SC/ST;

(b) whether representations have been received about disparity having been crept in over the years between different categories of candidates eligible for being promoted/recruited to the post of SD;

(c) if so, the whether any appraisal has been conducted about the present position; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) The various sources are indicated in the enclosed statement.

(b) to (d) A number of representatives have been received from Junior Engineers for promotion to the post of Sub-Divisional Engineers against promotion quota, but the request made therein is for the posts in excess of the percentage laid down for them in the Rules. On appraisal, it has been found that Sub-Divisional Engineers against promotion quota from the various sources are in excess of the number of posts worked out for them as per the percentage laid down in the rules.

STATEMENT

1. Under the service rules applicable, the posts of Sub-Divisional Engineers in Building and Roads, Public Health and Electrical Wings of the Engineering Department of Union Territory of Chandigarh are filled up from the following sources:—

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| (i) Direct/Deputation | 65% |
| (ii) Promotion from the Members of Sectional 20% Officers of the Engg. Department, Union Territory of Chandigarh. | |